

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No.Est/HC/2013/ 313

Date : 23-08-2013

Following persons are hereby appointed as Junior Personal Assistant (English) under rule 16 of Rajasthan High Court Staff Service Rules, 2002 on purely adhoc basis on the fixed remuneration of Rs. 10000/- per month (Running Pay Band PB-2, 9300-34800 & grade pay 3600/-) initially for a period of six months or till regularly selected candidates become available , whichever is earlier, from the date of joining of their duties at the place of postings subject to production of original testimonials and other necessary documents required under the rules:-

S.N O.	Roll No	CANDIDATES WITH FATHER / HUSBAND NAME	Sex	Cat.	DOB	ADDRESS	Place of Posting
1	563	SANJAY KUMAR/ BANSH ROPAN RAM	M	GEN	01-06-1979	CIVIL COURT, RANCHI, PATNA ROAD, KODERMA, JHARKHAND, 825410	JAIPUR
2	653	TARUNA TINWAR/ KRITI KUMAR DAIYA	F	GEN	28-05-1979	4-B, RAO COLONY, MASURIA ROAD, NEAR DUKSH PRINTERS, JODHPUR - 342001	JODHPUR
3	470	PRADEEP KUMAR/ ROOP CHAND	M	SC	02-08-1984	4 J 26, SHOPING CENTRE, PRATAP NAGAR HOUSING BOARD, JODHPUR - 342004	JODHPUR
4	632	SURABHI SHARMA/ JAGDISH SHARMA	F	GEN	21-11-1989	61/221, RAJAT PATH, MANSAROVAR, JAIPUR - 302020	JAIPUR
5	639	SURENDRA KUMAR DAIYA/ AMAR CHAND DAIYA [G.E.]	M	GEN	02-07-1976	16/552, CHOPASANI HOUSING BOARD, JODHPUR - 342008	JODHPUR
6	619	SUDHIR/ ROOP KISHORE	M	GEN	01-03-1983	73, RAWAT NAGAR, NEAR PARIHAR NAGAR, BHADWASIYA ROAD, JODHPUR - 342006	JODHPUR
7	329	KSHAMA DIXIT/ PRADEEP DIXIT.	F	GEN	07-03-1986	18/354, CHOPASANI HOUSING BOARD, JODHPUR - 342008	JODHPUR
8	533	RAVI KHANDELWAL/ MURLIDHAR DHOKARIYA	M	GEN	11-02-1980	11/526, CHOPASANI HOUSING BOARD, JODHPUR - 342008	JODHPUR
9	523	RAMESH GOYAL/ PRABHU DAYAL GOYAL	M	GEN	30-09-1979	NEAR KIRSHAN MANDIR, VIJAY CHOWK, INSIDE NAGORI GATE, JODHPUR - 342002	JODHPUR
10	280	INDER KUMAR NEBHWANI/ LAXMAN DAS NEBHWANI [G.E.]	M	GEN	30-11-1982	18/8, CHOPASANI HOUSING BOARD, JODHPUR - 342008	JODHPUR
11	452	PANKAJ AGRAWAL/ JAGDISH PRASAD AGRAWAL[G.E.]	M	GEN	16-09-1978	45, DEEP NAGAR, D.P. COLONY-II, NEW SANGANER ROAD, JAIPUR - 302019	JAIPUR
12	182	BRIJESH KUMAR SHARMA/ LATE PREM PRAKASH SHARMA	M	GEN	27-04-1985	PLOT NO. F-3, MADHUBAN COLONY, TONK PHATAK, JAIPUR - 302015	JAIPUR
13	492	RAHUL KUMAR CHOUDHARY/ BABU LAL CHOUDHARY	M	SC	01-06-1990	112/229, RAM TIRTH MARG,, AGARWAL FARM, MANSAROVAR, JAIPUR - 302020	JAIPUR

23/8/13

14	421	NARENDRA/ DHAN RAJ JEENGAR [G.E.]	M	SC	18-05-1982	95-A, SANJAY GANDHI COLONY, NEAR BABA RAMDEO TEMPLE, PRATAP NAGAR, JODHPUR - 342004	JODHPUR
15	212	DEEPTA ARORA/ HARISH ARORA	F	GEN	29-11-1976	MALION KI GALI, UDAIMANDIR ROAD, JODHPUR - 342006	JODHPUR
16	564	SANJAY KUMAWAT/ HARI NARAYAN KUMAWAT	M	OBC	11-01-1981	HOUSE NO 4209, SANJAY BAZAR, SANGANERI GATE, JAIPUR - 302003	JAIPUR
17	622	SUMIT KUMAR SHARMA/ SH. RAJENDRA PRASAD SHARMA	M	GEN	29-12-1980	SUMIT KUMAR SHARMA S/O SH. RAJENDRA PRASAD SHARMA, VILL- CHITOSH, POST - DHAMRER TEH- RAJGARH - ALWAR-301408	JAIPUR
18	508	RAJPUT NITIN KUMAR SAHEBRAO/ RAJPUT SAHEBRAO VISHRAM	M	GEN	12-05-1990	105, GOVT K COLONY, MITHAKHALI SIX ROAD, NAVRANGPURA, AHMEDABAD- 380009	JAIPUR
19	131	ANIL SHARMA/ NANAG RAM SHARMA	M	GEN	05-05-1979	54 GOVIND NAGAR BEHIND DCM, AJMER ROAD, JAIPUR - 302021	JAIPUR
20	581	SEVA RAM KUMAWAT/ KAJOD MAL KUMAWAT	M	OBC	01-07-1981	DHANI KUMAWATAN, SHIROHIYA KIT TALA, MUHANA MODE, DIGGI ROAD, SANGANER, JAIPUR - 302029	JAIPUR
21	104	ABHISHEK KUMAR/ SHANTI LAL CHOUHAN	M	OBC	18-06-1982	B/2, MAHAVEER NAGAR, BEHIND CHEERGHAR, JODHPUR - 342001	JODHPUR
22	631	SUNITA KANWAR/ GAURI SHANKAR SINGH	F	OBC	09-08-1990	76, ANAND VIHAR - A VENAR ROAD, DADI KA PHATAK, JHOTWARA, JAIPUR - 302012	JAIPUR


The above appointments are adhoc in nature and subject to a regular appointment in accordance with rules.

Appointment of above persons on the said post is under the provisions of Government notifications/orders issued from time to time.

They shall produce their original testimonials for verification of age, qualification, caste certificate, character certificates and medical fitness certificate issued by a competent authority in prescribed proforma (As per rule 10 of Rajasthan Civil Service Rules, 1951) at the time of joining service. They will also submit marriage certificate or affidavit in support of his/her marital status and information of issue/issues supported by necessary

They have to join their duties at the place of posting within 10 days from the date of receipt of this order, else their appointment order shall stand cancelled, automatically.

By Order



23/8/13
O.S.D.

No. I/A(III)(a)(1)07/2011/ 4082

Date: 23-08-13

Copy forwarded to the following for information :-

- 1 Registrar (Exam./Admn./ Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 2 All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
- 3 Confidential Branch, Rajasthan High Court, Jodhpur.
- 4 Leave Clerk/ Bill Clerk/ Budget Clerk/ Junior Accountant, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 5 Concerned Shri./Smt./Miss.....
- 6 Personal file.


23/8/13
O.S.D.